THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 40

Dated Guwahati, the 30th May, 2025

In supersession of all previous orders, Hon'ble the Chief Justice (Acting) has been pleased to nominate Hon'ble Mr. Justice Manash Ranjan Pathak, as Judge In-charge, Administrative Department (JAD) of the Gauhati High Court under Rule 4 of Chapter I, Gauhati High Court Rules to exercise the powers specified in the Gauhati High Court Rules.

By Order,

Sd/- Romen Baruah

REGISTRAR GENERAL I/C

Memo No.HC.III-40/2019/2212-2235/G, dated Guwahati, the 30th May, 2025. Copy to:-

- 1) The Registrar (Administration/Vigilance/Judicial/Establishment), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
- 5) The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 6) The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 7) The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Guwahati.
- 14) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

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15) The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pthak, Judge, Gauhati High
Court, Guwahati.
16) The Private Secretary to Hon'ble Mr./Mrs. Justice, Judge,
Gauhati High Court, Guwahati.
17) The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this
Notification in the website of the Gauhati High Court.
18) The Court Manager, Gauhati High Court, Guwahati.
19) The Administrative Officer (Judicial), Gauhati High Court, Guwahati.
20) The Court Master, Court No, Gauhati High Court, Guwahati.
21) The Court Officer No. 1/2, Gauhati High Court, Guwahati.
22) The Chief Security Officer, Gauhati High Court, Guwahati.
23) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
24) The Notice Board.

REGISTRAR GENERAL I/C